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* IN THE HIGH COURT OF DELHI AT NEW DELHI

+ CONT.CAS(C) 9/2020

HARI RAM

..... Petitioner

Through: Ms. Smita Maan, Adv.

versus

RAJ RANI

..... Respondent

Through: Mr. Jawahar Raja, ASC (C) for GNCTD with Mr. Archit Krishna and Ms. Varsha Sharma, Advs. Mr. Gaurav Saini, SDM, Defence Colony and Mr. Salvaraj P. N., Tehsildar, Defence Colony.

CORAM: HON'BLE MR. JUSTICE SUBRAMONIUM PRASAD

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<u>ORDER</u> 24.05.2022

1. List on 25.05.2022.

2. Mr. Gaurav Saini, SDM, Defence Colony, who is present in Court today, is directed to be present in Court on the next date of hearing as well.

SUBRAMONIUM PRASAD, J

MAY 24, 2022 *Rahul*

This is a digitally signed order.

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